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Title: Regarding Chromium contamination by Tamil Nadu Chromates and Chemicals Limited, Ranipet

SHRI S. JAGATHRAKSHAKAN (ARAKKONAM): I wish to raise an important issue of Interim Remedial Measures to contain further contamination produced by Tamil Nadu Chromates and Chemicals Limited (TCCL), Ranipet. During its operations, it produced around 2.2 lakh tonnes of chromium bearing hazardous waste and the same was dumped in open land of around 2 hectares. It polluted the ground water, land and other fertile lands also.

TCCL site was included under the National Clean Energy Fund project for remediation of hazardous waste polluted areas chosen by the MOEF and CC, Govt. of India during 2011. Under this project, out of total project cost 40%, 30% and 30% would be shared by the Centre, State and Polluter respectively.

This project was awarded to a private company for providing consultancy for remediation of chromium contaminated area at TCCI Ranipet and the project cost is Rs. 556 Crores. Subsequently, it has suggested for Interim Remedial Measures at a cost of Rs. 12 crores.

I would urge upon the Government to kindly sanction Rs. 12 crores for Interim Remedial measures for chrome contaminated site at TCCI Ranipet.